

5. The service shall conform to the Group Special Mobile or Global System of Mobile Communications (GSM) standards.
6. The service will be provided within the ceiling tariff fixed by the Telecom Authority.
7. The Licensee will pay a licence fee to the Telecom Authority, in addition to access and junction charges to the Deptt. of Telecommunication.
8. The Licensee will also pay wireless Licence Fee, WPC (Wireless Planning & Coordination Wing) Royalty, GSM MOU (Memorandum of Understanding) charges etc.
9. The Licences have been issued on a non-exclusive basis. A maximum of two operators are allowed per city/ circle.
10. Dot itself or through a designated public Authority has the right to operate as a third operator in any/all areas.

#### Reforms in Oil Sector

2935. SHRI K.S. RAO :  
SHRI MADHAVRAO SCINDIA:  
SHRIMATI RANEE NARAH :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) whether a special group of Ministers was set up for reforms in the oil sector;
- (b) if so, the terms of reference of the group; and
- (c) the details of the recommendation, if any, submitted by the group?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (c) Govt. has constituted a Group of Ministers to consider the recommendations of Prime Minister's Council on Trade and Industry and the Special Subject Groups thereunder, made from time to time and examine the modalities for their implementation. As regards the Oil Sector, the Special Subject Group on Infrastructure have made the following recommendations:-

- i) Allow unrestricted entry under a well defined policy framework for the setting up and operation of pipelines.
- ii) Set up new pipelines for products under the 'common carrier' principle.
- iii) Establish an autonomous Pipeline Development and Regulatory Authority to assist developers and regulate the operation of the network.

#### Building for Post Offices

2936. SHRI BIKRAM KESHARI DEO : Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number for Post Offices functioning in rented buildings at present in the country during the last three years, State-wise;
- (b) the total rent paid as on date by the Government on this account during the said period, State-wise; and
- (c) the funds allocated by the Government for the construction of new buildings during 1998-99 and also proposed for 1999-2000 ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) Details are given in enclosed Statement-I.

(b) Details are given in enclosed Statement-II.

(c) Funds allocated by the Government for the construction of new buildings during 1998-99 are Rs. 25.85 crores.

Funds proposed to be allocated for 1999-2000 are Rs. 8.68 crores.

#### Statement-I

*The number of post offices functioning in rented buildings at present in the country during the last 3 years postal circle-wise is as follows :*

Name of Circle	Number of Rented Buildings		
	1995-96	1996-97	1997-98
1. Assam	434	435	436
2. Andhra Pradesh	2465	2467	2406
3. Bihar	1226	1226	1226
4. Delhi	287	291	291
5. Gujarat	1189	1203	1202
6. Haryana	413	405	408
7. Himachal Pradesh	410	411	401
8. J & K	178	184	191
9. Karnataka	1508	1535	1466
10. Kerala	1311	1328	1315
11. Madhya Pradesh	1166	1168	1146
12. Maharashtra	1858	1856	1855
13. North East	209	209	212
14. Orissa	973	970	966
15. Punjab	655	655	655
16. Rajasthan	1223	1202	1201
17. Tamil Nadu	2630	2576	2517
18. Uttar Pradesh	2600	2600	2600
19. West Bengal	1694	1694	1692